

Cattle and Dairy Development

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- *388. **Shri P. K. Deo:**
Shri Solanki:
Shri Narasimha Reddy:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Kapur Singh:
Shrimati Tarkeshwari Sinha:
Shri Ram Sewak Yadav:
Shri Madhu Limaye:
Shri D. J. Naik:
Shri E. S. Pandey:
Shri Rajeshwar Patel:
Shri Onkar Lal Berwa:
Shri Brij Raj Singh:
Shri Gokaran Prasad:
Shri Hukam Chand
Kachhavaiya:
Shri R. Barua:
Shri Mohammed Koya:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have asked the State Governments to formulate a dynamic programme of cattle and dairy development;

(b) if so, the details thereof; and

(c) the response, if any, from the State Governments and consequent results achieved where the scheme has been put into practice?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) to (c). A statement is laid on the Table of the House.

Statement

In June 1964, the Government of India sponsored a Special Development Programme under which the establishment of 22 Intensive Cattle Development Projects in the States of Andhra Pradesh (2), Bihar (2), Gujarat (2), Madhya Pradesh (1), Madras (3), Maharashtra (3), Mysore (1), Orissa (1), Punjab (3), U.P. (3) and West Bengal (1) was approved. The Programme embraces all aspects

of cattle development viz controlled breeding improved feeding, disease control and better management, duly supported by Feed and Fodder Development Programme and Rural Dairy Extension activities. Each Project is expected to cover one lakh breedable cows/she buffaloes and each of them will be set up in the milk sheds of dairy projects. According to the terms of the Government of India approval, all these 22 projects are required to be set up by the end of 1965-66. According to latest information, necessary preliminaries like initial survey of animal husbandry conditions in the site of the proposed Projects, appointment of staff, construction of buildings, purchase of equipment, location of bulls etc. have been or are being completed.

In September 1965, the Minister for Food and Agriculture addressed the State Chief Ministers to make all possible efforts to secure maximum possible increase in production of crops as well as protective foods like milk. It has been suggested to the States that the Intensive Package approach introduced in relation to crop farming should be adopted in case of animal husbandry also. For this purpose, the State Governments were requested to take up more Intensive Cattle Development Schemes during the Fourth Five Year Plan. The reaction of the State Governments will be known and taken care of at the Annual State Plan discussions in November-December, 1965.

Shri P. K. Deo: The statement says:

"In September, 1965, the Minister for Food and Agriculture addressed the State Chief Ministers to make all possible efforts to secure maximum possible increase in production of crops as well as protective foods like milk."

As per the reports from West Bengal, we find that the manufacture of sandesh has been completely banned and that sandesh-makers are being put behind the bars under the Defence of India Rules. May I know, instead

of augmenting the supply of protective foods like milk to the Calcutta city area, how far the action of the West Bengal Government is consistent with the directive from the Centre?

Shri Shahnawaz Khan: We are making every possible endeavour to increase the supply of milk for the Calcutta area. As my friend is aware, Calcutta is a very big city and the supply of milk is limited. We have already started a very fine dairy farm in Haringhata which is coming up very nicely....

Mr. Speaker: He wants an answer for sandesh; the people cannot get it.

Shri Shahnawaz Khan: It is for the West Bengal Government to decide. The milk is required urgently for the needs of the children and it is a choice between sandesh and the milk for the children. I hope this House will support the need of milk for the children.

Shri P. K. Deo: May I know if the Government has got any proposal for the import of Sahiwal, Tharparkar and Rathi breed cows from Pakistan for the implementation of the scheme?

Shri Shahnawaz Khan: I would like to inform my hon. friend that Tharparkar is a breed which is not indigenous but we have quite a sizeable number of good quality Tharparkar breed cows and also Rathi and Haryana breed cows. We are trying to supply those and we have also got considerable programme of cross-breeding our local cattle with exotic breeds like the Jersey, Brown Swiss and Holstein.

Mr. Speaker: The House will excuse my interruption. I would like to bring to the notice of the Ministry one thing. They may kindly consider it. During the British days, in Sahiwal, in Montgomery District, they made allotments of land for breeding of the cows and horses. During this conflict also, when the mountain warfare was going on, we were short of mules

and horses and we had to import them at a very exorbitant price. If the Government considers that scheme which was introduced by the English under which they made allotments of land for cattle breeding and horse breeding, probably they will also get the best breed; they can settle those who retire from the Army on those farms and they can get the best breed. They might consider this now.

Shri T. T. Krishnamachari: I would ask the Ministry to consider this.

Mr. Speaker: It proved very successful. They got as many mules of the best breed as they liked and they could sell the best breed in the market. Even now it can be done. Similarly, it could be done in respect of the cows. The best breed of cows could be had.

Shri T. T. Krishnamachari: I am very grateful for your suggestion, Sir. The Government will take action on it.

Shri Nath Pai: There is a healthy reaction to this constructive suggestion made by you, Sir. If the suggestion had come from any one of us, the reply would have been that the matter was under consideration or something like that. In the light of that, may I request you to make such suggestions a little more frequently?

Mr. Speaker: If the Government is prepared to consider, I can give even a detailed scheme.

Shri Karni Singhji: No mention has been made about camel breed. The camel corps is very important from the Defence point of view.

Mr. Speaker: They are the peculiarity of Rajasthan.

श्री मधु लिवडे प्रश्नी बताया गया है कि सरकार ने विशेष दिक्कत बाजना के घन्तगत 22 नए कार्यक्रम हाथ में लेने का निश्चय किया है। मैं जानना चाहता हूँ कि क्या सरकार को इस बात की जानकारी:

है कि कुदरती तौर पर जो घास देश में पैदा होती है उस पर दूध न देने वाले जानवर बकरी आदि का तो पालन पोषण हो सकता है लेकिन दूध देने वाले जानवरों के लिए विशेष घास की पैदावार बढ़ानी होगी ? उसके लिए जो खाद्य तथा खेती का दुनिया का संगठन है उसके एक डा० व्हाइट ने कुछ सुझाव दिए हैं । मैं जानना चाहता हूँ कि क्या सरकार ने उन सुझावों पर विचार किया है और चारे के बारे में कोई योजना बनाई है ?

श्री शाहनवाज खान : मुझे बड़ी खुशी है कि माननीय सदस्य को भवेशियां के बारे में गहरी दिलचस्पी है और गहरी जानकारी है कि किस तरह से उन से ज्यादा दूध मिल सकता है । मैं उनको बताना चाहता हूँ कि जो हमारी म्कीम है उनमें कैंटल फीड्ज और कैंटल फाडर पर खास ध्यान दिया जाता है । बेहतरीन किस्म की घास जैसे कि हार्ड-ब्रिड नेपिर, बरसीम, ल्यूसन, लोबिया वगैरह हम पैदा करवा रहे हैं । डा० व्हाइट ने घास लैंड्स के ऊपर जो रिपोर्ट दी है उस पर भी विचार हो रहा है और माननीय सदस्य को यह जानकर खुशी होगी कि जो एरंडि ज़ोन रिसर्च स्टेशन है हमारे उस में तो उसके ऊपर काफी रिसर्च हो चुका है और वहाँ पर सेमन और घावन आदि किस्मों का जो घास है, उसके बारे में काफी प्रगति की जा चुकी है ।

Shri D. J. Naik: The de-oiled cake is a good concentrated food for cattle and that increases the yield of milk also. But a huge quantity of this is exported to foreign countries. May I know whether the Government would consider banning the export of de-oiled cake to foreign countries?

Shri Shahnawas Khan: This groundnut cake, particularly, is earning fairly large amounts of foreign exchange, although it is also required for feeding poultry and cattle. We

are, therefore, trying to make a good balance between exports and the local demand.

Shri P. R. Chakravarti: Keeping in view the fact that the strength of cattle maintains parity with the strength of men, may I know whether the Government, while fixing these projects, did take into account the fact that Bihar happens to be a State having the second largest population of men as well as cattle and, if not, will the Government consider this and raise the number of developmental projects to three?

Shri Shahnawas Khan: Bihar has been given two intensive cattle development projects. If they really make good progress, there will be no difficulty in giving them more.

Shri Kapur Singh: May I know whether cattle insurance and enforcement of standards in milk and milk products are also going to be included as part of the developmental programme?

Shri Shahnawas Khan: Cattle insurance is a separate question. I had answered that only the other day in this House and said that the Punjab Government were starting such an insurance scheme.

Shri Ranga: That was about crop insurance.

Shri Shahnawas Khan: As for the purity of milk, we always try and ensure it by maintaining high standards in regard to quality, and we also standardise the milk.

Shri Kapur Singh: He is mixing up crop insurance with cattle insurance.

Mr. Speaker: Are the Punjab Government taking up cattle insurance also?

Shri Shahnawas Khan: It is both crop and cattle insurance.

Shri Hem Barua: Are Government aware of the fact that in the United

States of America they have bred a new type of bulls out of American cows and Indian bulls and these bulls are known as Brahmin bulls. In view of the great success achieved by these bulls in the United States, may I know whether Government propose to introduce these Brahmin bulls in the country of their origin?

Shri Kapur Singh: There are no Brahmin bulls but only Brahmini bulls.

Shri Hem Barua: They are called Brahmin bulls.

Shri Shahnawaz Khan: The hon. Member is talking about the bull which is a cross-breed between the Sahiwal breed and one of the local breeds like the Jerseys and breeds like that. We are undertaking cross-breeding programmes on a large scale in this country.

Mr. Speaker: Next question.

Shri Hem Barua: He has not replied to my question. I want to know whether Government propose to introduce these Brahmini bulls in the country of their origin, that is, in our country.

Mr. Speaker: I have already passed on to the next question.

Gonda Parliamentary Election

*389. **Shri Hari Vishnu Kamath:** Will the Minister of Law be pleased to refer to the reply given to Starred Question No. 624 on the 14th September, 1965 regarding Gonda Parliamentary Elections and state:

(a) whether the inquiry has since been completed;

(b) if so, the main findings and conclusions thereof; and

(c) whether the report of the inquiry will be laid on the Table?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) No; Sir.

(b) and (c). Do not arise.

Shri Hari Vishnu Kamath: Is it a fact that on the basis of a report submitted by the Central Bureau of Investigation which conducted an investigation into this matter on a complaint lodged by the Chief Election Commissioner, the Central Government advised the UP Government to proceed against the suspended commissioner, Shri Nigam, on charges of corruption, gross and extensive corruption, and the UP Government have refused to do so, and if so, do the Central Government propose to prosecute him on those charges?

The Minister of State in the Ministry of Law and Department of Social Security (Shri Hajarnavis): That is not correct. The investigation which is being conducted by the Central Board.

Shri Hari Vishnu Kamath: Not Central Board, but the Central Bureau of Investigation; the famous CBI.

Shri Hajarnavis:.....The investigation which is being conducted by the Central Bureau of Investigation is not yet complete.

Shri Hari Vishnu Kamath: Let this question be answered completely. I said that the CBI had submitted an interim report on the basis of which the Central Government wrote to the UP Government.

Mr. Speaker: The hon. Member said that they had submitted an interim report and the Central Government advised the State Government to proceed against the commissioner. The hon. Minister says that this is not correct.

Shri Hari Vishnu Kamath: He has only said that the investigation is not yet complete. But my question was this.

Mr. Speaker: The answer to the first part of the question was 'No'. The answer to the second part of the question is that the investigation is not yet complete.